

One Day Workshop on Elimination of Bonded Labour at Bhopal, Madhya Pradesh

Date: 29th September, 2016

Venue: R.C.V.P. Narohna Academy of Administration, Bhopal

TENTATIVE LIST OF PARTICIPANTS

S.N.	Participants	Nos.
Participants from State Government of Madhya Pradesh		
1.	Chief Secretary, Govt. of Madhya Pradesh	
2.	Principal Secretary, Labour and Employment Department, Madhya Pradesh	1
3.	DGP, Madhya Pradesh	
4.	<u>Secretaries from the following Departments of Madhya Pradesh:</u> <ul style="list-style-type: none"> • Labour • Social Welfare • Panchayat and Rural Development • School Education • Women and Child Development • ST Welfare 	One Officers From Each Department
5.	• District Magistrates/District Collectors of Selected Vulnerable District to bonded labour, Madhya Pradesh	1 from each district vulnerable to bonded labour
6.	* Selected SDMs from the vulnerable to bonded labour districts of Madhya Pradesh	One from each district (approx 13)
7.	Officers from Labour and Employment Department, Govt. of Madhya Pradesh	5-6 each district
8.	* Selected a few SPs of acutely prone to bonded labour districts of Madhya Pradesh	4-5 from each district
9.	<u>Senior Officers from the following Departments of Madhya Pradesh:</u> <ul style="list-style-type: none"> • Labour • Social Welfare • Panchyat and Rural Development • School Education • Women and Child Development • ST Welfare 	2-3 Officers From Each Department
10.	* Reputed NGOs working in the field of Bonded Labour listed by the Govt. of Madhya Pradesh	5-10
11.	Office bearers of employer's Association of Brick Kilns, stone crushing and other related industries from Madhya Pradesh	10-12
12.	Research Scholars from Selected Barkhatullah University Bhopal and National Law Institute University, Bhopal	25-30
13.	Members from Nagar Palika /Zila Parishad/ Panchayat Samiti	8-10
NOTE: The list of Invitees/Representatives to be provided to NHRC at the earliest.		
Participants from NHRC		
1	Will be intimate shortly	
Participants from Govt. of India		
1	Joint Secretary, Labour Welfare, Ministry of Labour & Employment	
Participants from Madhya Pradesh Human Rights Commission		
1	Chairperson/Member	
Note: Total Nos. of Participants May be Around 150-180		